

- (ii) Annual Report of the Paradeep, Phosphates Limited, Bhubaneswar, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7450/83]

Statements showing action taken by Government on various assurances, promises, etc. given by Ministers during various Sessions of Seventh Lok Sabha

THE DEPUTY MINISTER IN THE

MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): On behalf of Shri H.K.L. Bhagat: I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh Lok Sabha :—

(1) Statement No. XXVI	—	Third Session, 1980.
(2) Statement No. XXI	—	Fifth Session, 1981.
(3) Statement No. XV	—	Sixth Session, 1981.
(4) Statement No. XIV	—	Seventh Session, 1981.
(5) Statement No. XIII	—	Eighth Session, 1982.
(6) Statement No. IX	—	Ninth Session, 1982.
(7) Statement No. VIII	—	Tenth Session, 1982.
(8) Statement No. VI	—	Eleventh Session, 1983.
(9) Statement No. II	—	Twelfth Session, 1983.

[Placed in Library. See No. LT-7451/83]

Annual Report etc. of Worker Education, Nagpur for 1982-83, Report of and Review on National Council for Safety in Mines, Dhanbad, for 1982-83, etc.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): On behalf of Shri Dharmavir, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Board for Worker Education, Nagpur, for the year 1982-83 along with Audited Accounts. [Placed in Library. See No. LT-7452/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions)

of the National Council for safety in Mines, Dhanbad, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Safety in Mines, Dhanbad, for the year 1982-83. [Placed in Library. See No. LT-7453/83]

- (3) A copy of the Annual Report, (Hindi and English versions of the Employees' Provident Fund Organisation, New Delhi, for the year 1982-83 on the working of the Employees Provident Funds and Miscellaneous Provisions Act,

1952, The Employees' Provident Funds Scheme, 1952. The Employees' Family Pension Scheme, 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-7454/83]

- (4) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees State Insurance Act, 1948 :—

(i) Annual Report of the Employees' State Insurance Corporation for the year 1982-83.

(ii) Annual Accounts of the Employees' State Insurance Corporation for the year 1982-83 together with Audited Report thereon. [Placed in Library, See No. LT-7455/83]

- (5) A copy of the Annual Report [Hindi and English versions] of the National Labour Institute, New Delhi, for the year 1982-83 along with Audited Accounts. [Placed in Library. See No. LT-7456/83]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee for the year 1982-83.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Coal Mines Rescue Stations Committee, for the year 1982-83. [Placed in Library, See No. LT-7457/83]

Review on and Report of Hindustan Fertilizer Corporation Ltd., New Delhi, for 1982-83 and Hindustan Insecticides Ltd., New Delhi for 1982-83

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):
On behalf of Shri R. C. Rath, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7458/83]

(b) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7459/83]

Notification under Monopolies and Respective Trade Practices Act and Notifications under Companies Act

SHRI JAGAN NATH KAUSHAL :